which was received on June 30, 2008. During 2008-2011, the project could not be taken up due to several factors including the untoward attack on Indian Priests at Pashupatinath Temple. At the request of PADT in November 2011, Notice Inviting Tenders for prequalification of contractors for construction of the Dharmashala at Pashupatinath Temple were published in December 2012 and pre-qualification of contractors completed in June 2014. Financial bids have been invited from the pre-qualified contractors for construction of the Dharmashala.

Revival plan for Scooters India Limited

3880. DR. CHANDAN MITRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government has prepared a revival plan for Scooters India Limited (SIL); if so, the main features of the revival plan;
- (b) whether Government has identified any strategic partner for SIL, if so, the details thereof: and
- (c) the steps taken by Government for prompt and time bound execution of the revival plan for SIL?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.) (a) Yes, Sir. A revival scheme for Scooters India Limited (SIL) was approved by Cabinet in its meeting held on 31.01.2013.

The main features of the revival plan *inter-alia* include Infusion of fund of \mathfrak{T} 90.38 crore (\mathfrak{T} 70.38 crore as equity for capex and \mathfrak{T} 20 crore as interest free plan loan for working capital); conversion of plan/non-plan loan of \mathfrak{T} 85.21 crore into equity, waiver of interest of \mathfrak{T} 26.37 crore; Enhancement of superannuation age from 58 years to 60 years in relaxation of DPE guidelines and implementation of 2007 pay revision as per DPE guidelines.

(b) No, Sir.

Written Answers to

(c) In pursuance of the Cabinet decision dated 31.01.2013 and orders passed by BIFR, financial sanctions for infusion of funds to the tune of \mathbb{Z} 31.90 crore out of \mathbb{Z} 70.38 crore as equity, provision of \mathbb{Z} 20 crores as interest free plan loan for working capital, waiver of interest of \mathbb{Z} 26.37 crore, conversion of plan/non-plan loan of \mathbb{Z} 85.21 crore into equity etc. have already been issued by the Government.